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THE HIGH COURT OF KERALA

A6-4719/2019

Kochi : 682 031
Dated :11.07.2019OFFICIAL MEMORANDUM

Sub:- Deputation to the office of various Legal Service Institutions in Kerala -reg.

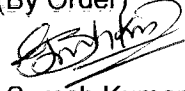
Ref:- 1. Letter No.2770/D/2019/KeLSA dated 01.07.2019 of the Member Secretary (I/C), Kerala State Legal Services Authority.
2. This office O.M. No. A1-39627/2011/A6 dated 05.07.2011

It has been decided to call for willingness from the members of the High Court Service who have satisfactorily completed their probation in the entry category and have completed at least five years in the High Court service for being considered to the undermentioned post on deputation basis, in the respective office, as detailed below :-

Sl. No	Name of the post	No.of post vacant	Name of the office and station	Method of appointment
1.	Driver	1	Office of the ADR Centre, High Court, Ernakulam	By deputation from the category of Driver in the Law Department or similar category of officers from any other subordinate services.

Accordingly, willing and qualified members of the High Court Service may submit their willingness and **bio-data in the prescribed format available in the 'A' Section**, for being considered to the aforementioned post on deputation basis, **on or before 19.07.2019 to the 'A' Section, High Court. The applicants shall not be allowed to withdraw their willingness later on.**

(By Order)


C.G. Suresh Kumar
Assistant Registrar

To

The Deputy Registrar, Kerala Judicial Academy, Athani, Ernakulam
The Chief Librarian, High Court.

The Assistant Registrar in charge of Chauffeurs, High Court.

The Section Officer in charge of Chauffeurs, High Court.

The Section Head, Kerala Judicial Academy, Athani, Ernakulam

} (They shall bring the content of this O.M. to the notice of the officials working under them.

The Head Chauffeur, High Court.

(p.t.o.)

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The Confidential Assistant to Director, Kerala Judicial Academy, Athani, Ernakulam

The Confidential Assistants to the Registrars and Additional Registrar (General Administration), High Court.

✓ The IT Section, High Court (for uploading in the Website)

The Administrative Records Section, High Court.

The Notice Board, High Court.

The File.